

THE GAUHATI HIGH COURT

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

CIRCULAR

Dated Guwahati, the 4th August, 2022

The Hon'ble Gauhati High Court is pleased to request all Officers/ Staff of the Registry as well as learned members of the Bar Associations to celebrate the "Azadi Ka Amrit Mahotsav" campaign of the Government to commemorate the 75 glorious years of Independent India, by participating in its "Har Ghar Tiranga" programme, which envisaged that all citizens will hoist the National Flag in their homes during the period from 13th to 15th August, 2022.

By order,

sdt

REGISTRAR GENERAL

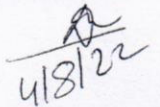
Memo No. HC.III-17/2022/ 3782/G dated Guwahati, the 4th August, 2022

1. The Registrar (Vigilance/ Admn./ Judicial/ Establishment), Gauhati High Court, Guwahati.
2. The Secretary, Gauhati High Court Leal Services Committee, Guwahati.
3. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. The President/ Secretary General, Gauhati High Court Bar Association, Gauhati High Court, Guwahati.
5. The President/ General Secretary, Gauhati High Court Advocates' Association, Gauhati High Court, Guwahati.
6. The Chairman, Bar Council of Assam, Nagaland, Mizoram, Arunachal Pradesh and Sikkim.
7. The Joint Registrar (_____), Gauhati High Court, Guwahati.
8. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
9. The Assistant Registrar (_____), Gauhati High Court, Guwahati.

- 9A. The P.S. to Hon'ble Mr./Mrs. Justice _____ Gauhati High Court, Guwahati.
10. The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
11. The Project Manager, Gauhati High Court, Guwahati. *He is requested to upload this circular in the official website of Gauhati High Court.*
12. The Court Manager, Gauhati High Court, Guwahati.
13. The Chief Security Officer, Gauhati High Court, Guwahati.
14. The A.O. (J) _____ Section, Gauhati High Court, Guwahati.
15. The Court Officer No. 1/2, Gauhati High Court, Guwahati.
16. The Court Master, Court No _____, Gauhati High Court, Guwahati.
17. The C.A. to Registrar General, Gauhati High Court, Guwahati.
18. The Gauhati High Court Notice Boards.



REGISTRAR GENERAL


4/8/22